

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKE HOLDERS OF SAHIL AND ELITE STOCK BROKING LIMITED

1.	Name of Corporate Person	SAHIL AND ELITE STOCK BROKING LIMITED
2.	Date of Incorporation of Corporate Person	23 Mar, 1995
3.	Authority under which Corporate Person is Incorporated / Registered	ROC-HYDERABAD
4.	Corporate Identity Number of Corporate Person	U67120TG1995PLC019804
5.	Address of the Registered Office and Principal Office (If any) of Corporate Person	H.No. 7-1-79/C, Dharam Karam Road, Ameerpet HYDERABAD - 500016 TELANGANA
6.	Liquidation Commencement Date of Corporate Person	31 st July 2023
7.	Name, Address, email Address, Telephone number and the Registration number of the Liquidator	CHIRANJIB CHAKRABORTY IBBI/IPA-001/IP-P-02782/2022-2023/14257 B-802, SILICON TOWER, SECTOR-30A, VASHI, NAVI MUMBAI, PIN 400705 liquidator_sahilanelite@rediffmail.com 9619850228
8.	Last Date for Submission of Claims	30 August 2023

Notice is hereby given that the **SAHIL AND ELITE STOCK BROKING LIMITED** has commenced voluntary liquidation on 31st July 2023.

The stakeholders of **SAHIL AND ELITE STOCK BROKING LIMITED** are hereby called upon to submit a proof of their claims, on or before 30th August 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 5th August, 2023

Place : Hyderabad

Name and Signature
of the Liquidator:

